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Title: Discussion on the motion for consideration of the Jawaharlal Institute of Post-Graduate Medical Education and Research, Puducherry (Amendment) Bill, 2011, as passed by Rajya Sabha (Bill passed).

MR. CHAIRMAN: Now, we will take up Item No.14.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): Sir, I beg to move:

"That the Bill to amend the Jawaharlal Institute of Post-Graduate Medical Education and Research, Puducherry Act, 2008, as passed by Rajya Sabha, be taken into consideration."

मैं इसमें से एक ही चीज बताना चाहूंगा, पूरा नहीं पढ़ूंगा। यह चार साल पहले नया इंस्टीट्यूट बना था। इसके पहले जितने भी मुलाजिम थे वे सीजीएचएस के थे। उसके बाद यह इंस्टीट्यूट बना, एटोर्नोमस इंस्टीट्यूट बना, जिस तरह से पीजीआई का है। उसके बाद यह इंस्टीट्यूट जब बना, तो कानून उस वक्त एक्ट में यह रखा था कि एक साल के अंदर जितने भी मुलाजिम हैं वे वॉइस देना चाहें तो दे सकते हैं कि वे गवर्नमेंट ऑफ इंडिया के मुलाजिम रहेंगे या ऑटोनोमस इंस्टीट्यूशन के मुलाजिम रहेंगे। इसमें तकरीबन 2000 के करीब मुलाजिम हैं और उसमें से करीब-करीब 100 लोगों ने वॉइस दी, बाकियों ने नहीं दी, क्योंकि बाकियों का पेंशन का मसला डिस्टाइड नहीं हुआ था। इसलिए हमने उसे पहले ढाई साल किया, हम अमेंडमेंट नहीं लाए और अब साढ़े तीन साल हुआ है। हम चाहते हैं कि इस अमेंडमेंट को पास किया जाए, क्योंकि उन्हें अपनी वॉइस देने के लिए और कुछ समय देना है।

MR. CHAIRMAN : Motion moved:

"That the Bill to amend the Jawaharlal Institute of Post-Graduate Medical Education and Research, Puducherry Act, 2008, as passed by Rajya Sabha, be taken into consideration."

DR. SANJAY JAISWAL (PASCHIM CHAMPARAN): Sir, I was supposed to speak on this from party. But I do not want to speak anything. I am supporting this Bill but I am requesting only one thing to the Ministers. There have been two Members of Parliament in the Governing Body of the JIPMER, Puducherry. एक को केवल फाइनेंस देने के लिए बुलाया जाता है और दूसरे को उसकी फंक्शनिंग देखने के लिए बुलाया जाता है। मेरी रिवरैस्ट होगी कि दोनों सांसदों को फाइनेंस में भी बुलावाया जाए और फंक्शनिंग में भी बुलावाया जाए, तभी तो यह पता चलेगा कि जो फाइनेंस है उसका युटिलाइजेशन ठीक हो रहा है कि नहीं और जो युटिलाइजेशन है उसका फाइनेंस ठीक हो रहा है या नहीं। इसके अलावा मुझे और कुछ नहीं कहना है।

श्री गुलाम नबी आज़ाद: सर, जो ऑनरेबल मੈम्बर ने सजेशन दी है उस पर हम जरूर विचार करेंगे, लेकिन अभी ऑफ-हैंड मैं कुछ नहीं कह सकता हूँ। इसके साथ मैं निवेदन करूंगा कि संख्या में यदि मैंने कुछ उपर-नीचे किया कि कितने लोगों ने वॉइस दी है तो काफी संख्या में एम्प्लाइज ने अपनी वॉइस नहीं दी है।

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): Sir, only one hon. Member has made a point and that has been answered by the hon. Minister. We may take it up for consideration.

MR. CHAIRMAN : We can do that if the House agrees.

Those who want to give their opinion can send it to the hon. Minister in writing and he will take that into consideration.

The question is:

"That the Bill to amend the Jawaharlal Institute of Post-Graduate Medical Education and Research, Puducherry Act, 2008, as passed by Rajya Sabha, be taken into consideration."

The motion was adopted.

MR. CHAIRMAN: The House will now take up clause by clause consideration.

The question is:

"That clause 2 stand part of the Bill."

The motion was adopted.

Clause 2 was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

SHRI GHULAM NABI AZAD: Sir, I beg to move:

"That the Bill be passed."

MR. CHAIRMAN: The question is:

"That the Bill be passed."

The motion was adopted.

MR. CHAIRMAN: Now, the House will take up matters of urgent public importance.